

tributed to the panchayats on the basis of their population. While making calculations of actual share of each panchayat, panchayats having population of less than 1000 is taken as 1000 and more than 10,000 as 10,000.

(b) No, Sir. The programme aims to generate additional gainful employment for the unemployed and underemployed persons both men and women in the rural areas who are willing to work under the Yojana including educated persons irrespective of their educational qualification.

Observations on Jawahar Rozgar Yojna

1268. SHRI RAMANARAYAN GO-SWAMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the observation of Vice-Chairman of the Kerala State Planning Board and an eminent economist, Shri Gulati on the negative side of the Jawahar Rozgar Yojna; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) Government have seen the news-item published in the Indian Post of the 29th June, 1989, under the title "Jawahar Yojna harmful to Kerala: Economist", carrying the reported observations of Dr. Gulati, Vice-Chairman of the Planning Board of Kerala, regarding the Jawahar Rozgar Yojana (JRY).

Perusal of the news-item indicate that Dr. Gulati, neither agrees with the present criteria of allocations of funds under JRY nor does favour the release of funds to the districts directly. He is also reported to have said that the Planning Commission and the Central Government have wrong

notions and understanding about the level of poverty in Kerala.

(b) The Government do not agree with the reported negative views of Dr. Gulati on JRY.

Reassessment of Jawahar Rozgar Yojana

1269. SHRI P. K. KUNJA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Indian Post of the 29th June, 1989 regarding the negative side of the Jawahar Rozgar Yojana;

(b) if so, whether any reassessment of the Yojana has been made on the basis of points raised there;

(c) if so, the details thereof.

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) to (c) The Government do not agree with the negative observations made in the news-item.

Setting up of Doordarshan Kendras in the country

1270. SHRI MUKHTI ARSHAN MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up more Doordarshan Kendras in the country;

(b) if so, number of Doordarshan Kendras started during the last three years, year-wise;

(c) the total number of Doordarshan Kendras working at present in the country;

(d) the number of Doordarshan Kendras proposed to be set up during the next two years, Statewise and by when they are likely to start functioning; and

(e) the funds allocated for this purpose?

1986-87

- | | |
|---|----|
| (i) Studio Centres in permanent set-up (in replacement of the interim set-up) . | 2 |
| (ii) TV transmitters | 18 |

1987-88

- | | |
|--|----|
| (i) New Studio Centres | 2 |
| (ii) Studio Centres in permanent set-up (in replacement of the interim set-up) | 1 |
| (iii) TV transmitters | 46 |

1988-89

- | | |
|---|----|
| (i) Studio Centres in permanent set-up (in replacement of the interim set-up) | 2 |
| (ii) TV transmitters | 92 |

(c) 355 TV transmitting centres are at present, functioning in the country. Programme Production Facilities are available at 18 of these centres.

(d) and (e) Next two years are part of Eighth Five Year Plan, which has not been formulated.

Waiting list of allotment of DDA flats/Plots

1271. SHRI MUKHTIAR SINGH MALIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K. K. TEWARY): (a) Yes, Sir.

(b) The number of Doordarshan Kendras set up during the preceding three financial years is given below:

(a) the number of applicants who are on the waiting list for allotment of flats/plots category-wise, in Delhi Development Authority;

(b) since when they are on the waiting list; and

(c) by when the said waiting list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):
(a) Flats:—

<i>Self Finance Schemes</i>	24,883
<i>New Pattern Scheme, 1979</i>	
M.I.G.	27,718
L.I.G.	41,651
Janta	25,244
	TOTAL
	94,613
 Plots:	
EWS/Janta	5,803
L.I.G.	23,473
M.I.G.	16,580
	TOTAL
	45,856